GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3167 ANSWERED ON:16.03.2010 MISSING CHILDREN Majhi Shri Pradeep Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of missing children have been reported in the country including NCT of Delhi;
- (b) if so, the number of such cases reported during each of the last two years and the current year, State-wise including NCT of Delhi;
- (c) the total number of such cases solved/unsolved and the total number of accused arrested and action taken against them during the said period, State-wise;
- (d) the steps taken to solve all the cases; and
- (e) the remedial measures taken by the Government to check such cases in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to(c): As per the data provided by National Crime Records Bureau (NCRB), the number of children reported as 'missing' for each of the year 2006, 2007 and 2008, State/UT wise are as per Annexure-I. The data for the year 2009 is not available with NCRB. The information regarding solved/unsolved cases is not being maintained separately by NCRB.
- (d) to (e): As per the seventh schedule to the constitution of India "Police" and "Public Order" are State subject and, as such the primary responsibility of preventions, detentions, registration, investigations and prosecution of crime, lies with the State Governments/Union Territory Administration. However, Government of India is deeply concerned with the welfare of children and through various schemes and advisories of State Governments, augments the efforts of law enforcement agencies and welfare departments of States/UTs responsible for ensuring protection and well being of the children. Besides, steps taken by Delhi police include a 24x7 helpline number for reporting missing person in the NCT region, advertisement in leading newspapers, registration of FIRs, development of a web-based computer application ZIPNET which contain information on missing children.

Ministry of Women & Child Development (MWCD) has also launched a Centrally Sponsored comprehensive 'Integrated Child Protection Scheme' (ICPS) which aims at providing safe and secure environment for the children the country. The scheme is to be implemented during the 11th Plan period, by MWCD through the State/ UT Governments.